GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 422 TO BE ANSWERED ON 06TH FEBRUARY, 2024

ACHIEVEMENTS UNDER AB-PMJAY

422. DR. KANIMOZHI NVN SOMU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the targets fixed and achievements made so far under the Ayushman Bharat Pradhan Mantri Jan Arogaya Yojana (AB-PMJAY);
- (b) whether Government proposes to cover senior citizens and disabled persons under the yojana;
- (c) if so, by when such persons are likely to be covered under the yojana;
- (d) whether Government has issued any guidelines to the States/UTs regarding treatment of vulnerable, disabled persons under the yojana and if so, the details thereof; and
- (e) the number of Ayushman cards issued to the vulnerable and disabled persons alongwith the total number of beneficiaries in the country, State/ UT-wise including Tamil Nadu?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S. P. SINGH BAGHEL)

(a) to (e): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is an entitlement-based scheme and there are no set targets. All the eligible beneficiary families are covered from day one of the implementation of the scheme in the States/UTs. The scheme does not require enrolment. However, a beneficiary verification process is undertaken to verify the identity of the beneficiary. Further, verified beneficiaries are issued Ayushman Card, as a token of entitlement and empowerment. Eligible beneficiaries cannot be denied treatment in the absence of an Ayushman Card.

All the disabled individuals, belonging to eligible families as identified in the databases used under the scheme, are entitled for free healthcare cover under the scheme. Since all members of an eligible family are entitled for healthcare cover under AB-PMJAY, senior citizens in such eligible families are also covered under the scheme.

As on 29.01.2024, over 30.8 crore Ayushman Cards have been created under the scheme for poor and vulnerable individuals. However, there is no 'disabled individual' flag in beneficiary database used under the scheme and therefore, the details related to card creation for disabled individuals is not maintained.

In the State of Tamil Nadu, AB-PMJAY is being implemented in convergence with State specific scheme Chief Minister's Comprehensive Health Insurance Scheme (CMCHIS). A total of 1.46 crore families are eligible for healthcare benefits under the integrated scheme, out of which 86.48 lakh families are supported by Central and State Governments. The balance of 59.82 Lakh families are supported exclusively by the State Government. As on 29.12.2023, approximately 62.64 lakh Ayushman Cards have been created in the State of Tamil Nadu. State/UT-wise details of eligible beneficiary families under AB-PMJAY (supported by both Centre and State) and number of Ayushman cards created are at **Annexure**.

State/UT-wise details of eligible beneficiary families and number of Ayushman cards created

State/UT	Ayushman Cards Created	Eligible Families under AB-PMJAY (supported by State + Central Govt.)	Total families (including State sponsored scheme) envisaged for co-branded cards
A & N Islands	66,603	23,785	23,785
Andhra Pradesh	1,52,62,431	61,47,562	61,47,562
Arunachal Pradesh	1,21,582	98,844	98,844
Assam	1,66,45,359	30,03,069	56,25,529
Bihar	87,56,386	1,21,10,525	1,21,10,525
Chandigarh	1,74,819	79,226	79,226
Chhattisgarh	2,11,14,627	41,44,847	71,64,155
DNH & DD	4,34,860	47,578	1,86,196
Goa	74,270	41,098	41,098
Gujarat	2,34,51,379	49,85,484	79,97,384
Haryana	1,09,13,451	17,24,837	28,08,000
Himachal Pradesh	12,77,566	5,32,396	5,32,396
Jammu And Kashmir	84,16,633	6,70,010	25,05,626
Jharkhand	1,18,93,379	31,18,620	59,82,586
Karnataka	1,55,61,248	69,01,440	1,34,01,762
Kerala	75,41,781	23,97,610	41,63,288
Ladakh	1,86,333	12,120	39,542
Lakshadweep	30,406	1,628	12,320
Madhya Pradesh	3,86,06,192	93,27,963	1,08,61,653
Maharashtra	2,52,60,891	93,05,910	93,05,910
Manipur	5,47,925	3,07,908	3,07,908
Meghalaya	18,85,717	3,85,708	5,54,131
Mizoram	5,09,997	2,16,584	2,16,584
Nagaland	6,67,433	2,59,468	3,19,052
Puducherry	4,87,560	1,14,968	1,14,968
Punjab	84,32,128	16,65,113	44,11,679
Rajasthan	1,95,11,646	66,37,371	66,37,371
Sikkim	69,240	44,228	44,228
Tamil Nadu	62,64,862	86,48,748	86,48,748
Telangana	82,48,068	29,02,621	29,02,621
Tripura	13,97,187	5,49,554	5,49,554
Uttar Pradesh	4,89,37,809	1,31,23,663	1,80,00,000
Uttarakhand	54,76,455	5,97,682	15,69,468
Total	30,82,26,223	10,01,28,167*	13,33,63,699

Note: The revised beneficiary base under AB-PMJAY is 12 crore families across 36 States/UTs. The given figure of 10.01 crore is for 33 States/UTs implementing AB-PMJAY.